NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIB	UNAL, HELD ON 23/11/2017 AT 10.30 AM	(CHENNAL
PRESENT: SHRI K. ANAN SHRI. S. VIJA	NTHA PADMANABHA SWAMY, MEMBE YARAGHAVAN, MEMBER-TECHNICAL	R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/44/2017	
NAME OF THE PETITIONER(S)	: P. Shanmugam & 7 others	
NAME OF THE RESPONDENT(S)	: SHANTI ELECTRICAL CONTROLS PVT LTD & 3 ORS	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURI
	REPRESENTATION BY WHOM	
R. Shomkan nungarnan Sr. Adv. & P. Giridhanam Dominic S. David Rahul Balaji Vishme Mohan	Council for R2284	2
P. H. Arvineth Pane Sr. Adv. Jor M. SriCharen Range Johnban Virjay A	raja Petitione	Aluleur

ORDER

Counsels representing the parties are present. Counsel for petitioner made his submissions with regard to the interim reliefs. Counters were also filed by the respondents. After hearing the parties, the Tribunal directs the petitioners and respondents to submit a proposal for appointing a Valuer and also by providing the names of three Valuers for valuing the concerned companies before the next date of hearing.

The matter may be posted on 29.11.2017.

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S Vijayaraghavan Member (Technical) sel

K Anantha Padmanabha Swamy Member (Judicial)

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